

Pursuant to the observations made by the C&AG, Ministry of Finance has issued instructions to all Ministries to constantly review the operation of these heads.

Data about shareholders in the country

4197. SHRI RAHUL BAJAJ:

SHRI RAJKUMAR DHOOT:

Will the Minister of FINANCE be pleased to state:

(a) what is the number of shareholders in the country's stock exchanges and how has this number changed since 1992; and

(b) the reasons for not reporting this figure in SEBI's Annual Handbook of Statistics?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) and (b) Information is being collected and shall be placed on the Table of the House.

Withdrawal of contribution from NPS

4198. SHRIMATI KUSUM RAI:

SHRI NAND KISHORE YADAV:

SHRI KAMAL AKHTAR:

Will the Minister of FINANCE be pleased to state:

(a) the details of Contributory Provident Fund (CPF) money received by National Securities Depository Ltd. (NSDL) under New Pension Scheme (NPS) from employees whose accounts are still inactive and whose accounts are active separately, year-wise since its inception in 2004;

(b) whether employees under NPS can withdraw 40 to 60 percent of their contribution invested in unit linked market schemes at current NAV like employees under GPF contribution who can withdraw 40 percent of their contribution anytime when they want;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) Contributory Provident Fund is not covered under the New Pension System (NPS). However, the total amount received under NPS as contribution from Central Government employees since inception is as follows: